

**Ganja**

208. **Sardar Iqbal Singh:** Will the Minister of **Finance** be pleased to state:

(a) the quantity of *Ganja* produced and consumed during 1954-55; and

(b) the cases of smuggling of *Ganja* detected in India during the same period?

**The Minister of Revenue and Defence Expenditure (Shri A. C. Guha):**

(a) The quantity of *Ganja* produced in the calendar year 1954 was 1411 Maunds (excluding production in the States of Orissa and Mysore for which figures are not yet available).

The figures of consumption during the year 1954-55 are not yet available.

(b) 8251 cases of smuggling of *ganja* were detected in India during the calendar year 1954.

**Surplus Military Camps**

209. **Sardar Iqbal Singh:** Will the Minister of **Defence** be pleased to state:

(a) the number of surplus military camps, lands, buildings hired or requisitioned and Air-fields held on charge by the Defence Ministry as on the 30th June, 1955;

(b) the total amount of loss incurred by Government in respect of above surplus camps etc., on account of rentals and other recurring expenses; and

(c) the total acreage of land held on charge in each State separately by the Defence Ministry as on the 30th June 1955, which was hired, requisitioned or acquired during the last War and was declared surplus to Defence Department requirements?

**The Deputy Minister of Defence (Sardar Majithia.)** (a) 11b. Out of these 43 are in various stages of disposal, the remaining 75 being in the temporary occupation of other Ministries or State Governments or the Services concerned.

(b) The total annual rent paid is Rs. 10,01,054/-. Out of this Rs. 9,01,899/- is being recovered from other Ministries and State Governments who are in occupation of some of the properties. Properties under disposal account for an annual rental liability of Rs. 73, 210/-. The rest of the total annual rental (i.e. Rs. 25,955/-) constitutes the annual rental in respect of properties which are in occupation of the Services.

(c) A statement is laid on the Table of the Lok Sabha. [See Appendix III, annexure No. 52].

**National Volunteer Force**

210. **Shri R. N. S. Deo:** Will the Minister of **Defence** be pleased to state:

(a) whether a camp for the National Volunteer Force was recently held at Kalaikunda;

(b) if so, the purpose of the camp and the programme of training; and

(c) whether any physical examination of the volunteers was conducted before and after the camp, and, if so, the result thereof?

**The Minister of Defence (Dr. Katju):** (a) Yes, during May 1955.

(b) The object of the National Volunteer Force is to get people interested in national service and to inculcate in them a sense of discipline and self-reliance. A copy of the training syllabus is placed on the Table of the House [See Appendix III, annexure No. 53].

(c) Trainees were medically examined before the commencement of the camp and out of 502 applicants 446 were found medically fit to undertake the training. No medical examination is carried out on termination of the camps.

**Electoral Roll**

211. **Shri R. N. S. Deo:**  
**Shri Ram Dass:**

Will the Minister of **Law** be pleased to state:

(a) whether it is a fact that there has been an increase of registered voters on the electoral roll during the past three years;

(b) if so, by how much;

(c) whether it is also a fact that there has been an increase in some State and decrease in others; and

(d) if so, the names of such States showing figures of increase and decrease against each?

**The Minister of Law and Minority Affairs (Shri Biswas):** (a) Yes; the increase relates to the period 1952 to 1954. Electoral rolls for 1955 are under revision.

(b) by 88,69,216.

(c) Yes.

(d) A statement is laid on the Table of the House. [See Appendix III, annexure No. 54].

**Smuggled Gold**

212. **Shri D. C. Sharma:** Will the Minister of **Finance** be pleased to state:

(a) the number of cases of smuggling of gold detected during 1955 so far; and